

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5641 OF 2004

VINAYAKA DEV IDAGUNJI & ORS.
Petitioner(s)

VERSUS

SHIVARAM & ORS.
Respondent (s)

[Heard by Hon'ble B.P. Singh and Arun Kumar,JJ.)

Date : 28/07/2005 This Appeal was called on for judgement today.

For Petitioner (s)

Mr. R.S. Hegde,Adv.

Ms. Savithri Pandey,Adv.

Mr. Chandra Prakash,Adv.

Mr. P.P. Singh,Adv.

For Respondent (s)

Ms. V.D. Khanna,Adv.

No.2

Hon'ble Mr. Justice Arun Kumar sitting in Court

pronounced the judgement of the Bench comprising Hon'ble Mr.
Justice B.P. Singh and His Lordship.

The civil appeal is dismissed.

[T.I. Rajput]

Court Master

[V.P. Tyagi]

Court Master

[Signed reportable judgement is placed on the file]